

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 407 of 2019

IN THE MATTER OF:

C. Shivakumar Reddy

...Appellant

Versus

Dena Bank & Anr.

...Respondents

Present

For Appellant: Mr. Goutham Shivshankar, Advocate

**For 1st Respondent: Mr. Divyanshu Sahay and Mr. Akshay Sahay,
Advocates**

For 2nd Respondent: Ms. Shradha Narayan, Advocate

O R D E R

11.07.2019 Learned counsel for the Appellant prays for and is allowed 2 weeks' time to file rejoinder. The appeal may be disposed of on the next date.

Post the case 'for Admission (After Notice)' on **30th July, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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